

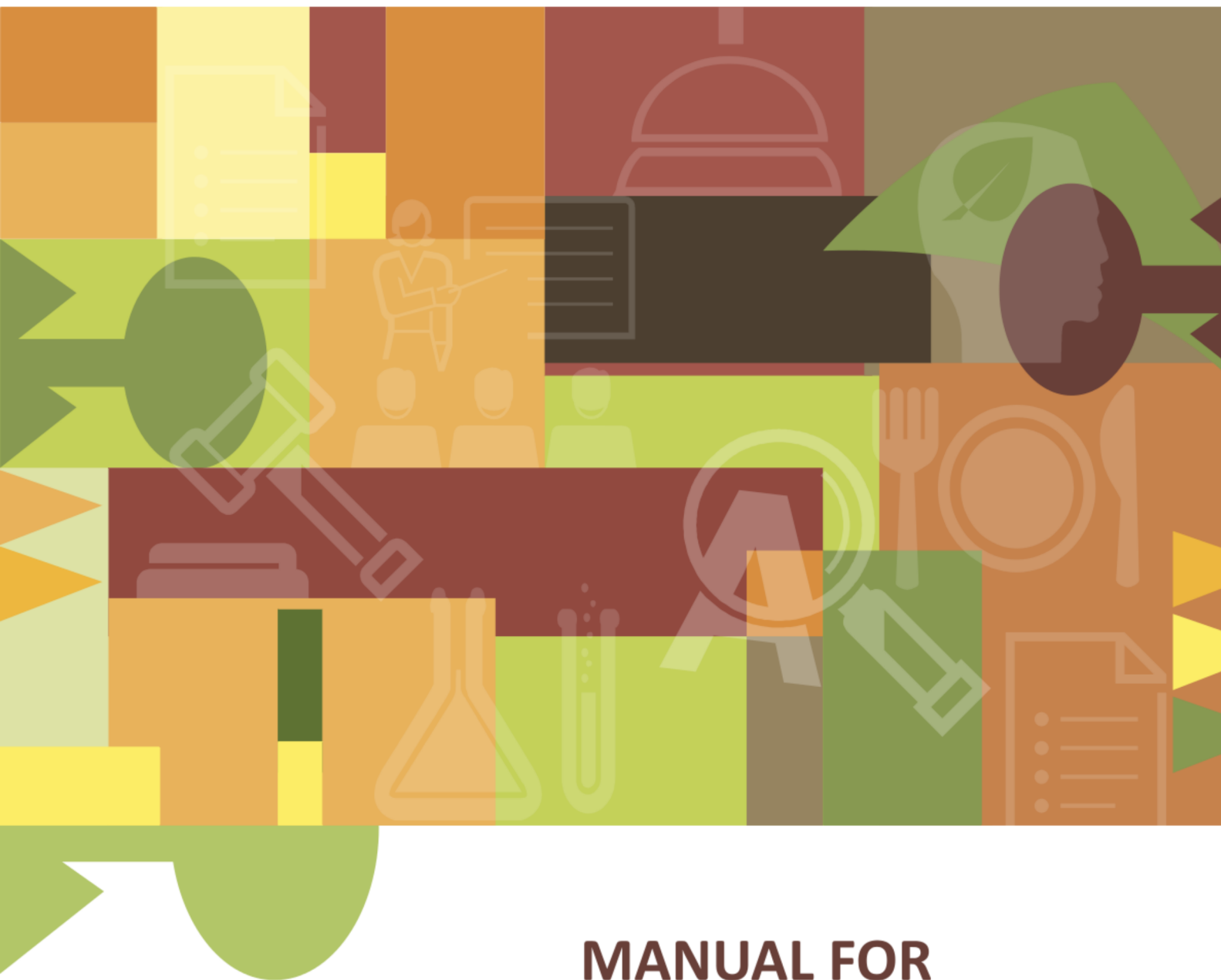
fssai



FOOD SAFETY AND STANDARDS
AUTHORITY OF INDIA

Inspiring Trust, Assuring Safe & Nutritious Food

Ministry of Health and Family Welfare, Government of India



MANUAL FOR FOOD SAFETY OFFICERS

One Nation One Food Law

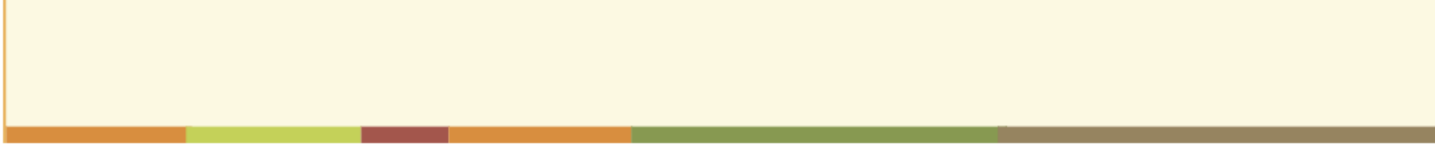
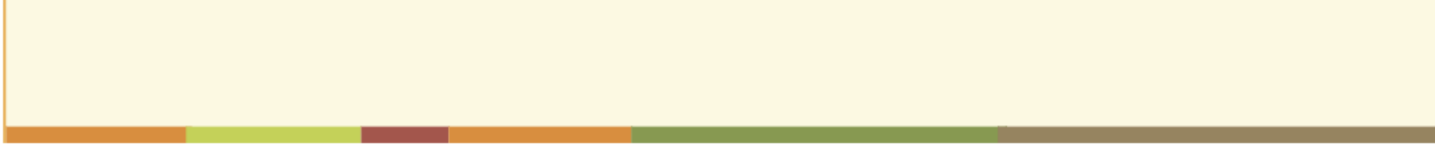


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PREFACE

“Manual for Food Safety Officers” is for guidance of Food Safety Officers (FSOs) to ensure food regulatory compliance under the Food Safety and Standards Act, 2006 and Rules and Regulations made thereunder.

Umbrella Food Safety law enacted in 2006 envisaged a unified food safety law in the spirit of “One Nation One Food Law” to ensure food safety is maintained in a consistent and effective manner across the country. However, there is lack of uniform approach in implementation of the food safety law in the States/UTs. FSO being the field level officer vested with regulatory functions and powers is responsible for uniform and consistent application of regulatory provisions. FSSAI has come out with this Manual to ensure transparency, objectivity and consistency in implementation and application of food law throughout the country. This Manual takes into account the role of FSO in particular and covers the regulatory provisions, regulations, inspections, sampling, surveillance and procedures to be followed by FSOs in discharging their duties.

All stakeholders including States regulators and food business are requested to give their feedback and make suggestions in the “Feedback Form” provided in this Manual. This manual will be updated from time to time so as to make it more relevant and useful in the years to come.

Pawan Agarwal
CEO, FSSAI

ACRONYMS

AO	Adjudicating Officer
CEO	Chief Executive Officer
DO	Designated Officer
FA	Food Analyst
FBO	Food Business Operator
FoSCoRIS	Food Safety Compliance through Regular Inspections and Sampling
FoSTAC	Food Safety Training And Certification
FSS Act	Food Safety and Standards Act, 2006
FSSAI	Food Safety and Standards Authority of India
FSO	Food Safety Officer
FLRS	Food Licensing registration system
INFoLNET	Indian Food Laboratory Network
PFA	Prevention of Food Adulteration Act, 1954
RBIS	Risk Based Inspection System
SNF	Safe and Nutritious Food

IMPORTANT WEB LINKS

S. No.	Particulars	Web Links
1.	FSSAI	www.fssai.gov.in
2.	Food Safety and Standards Act, 2006	http://www.fssai.gov.in/home/fss-legislation/food-safety-and-standards-act.html
3.	FSSAI Rules	http://www.fssai.gov.in/home/fss-legislation/food-safety-and-standards-rule.html
4.	FSSAI Regulations	http://www.fssai.gov.in/home/fss-legislation/fss-regulations.html
5.	FLRS (Food Licensing and Registration System)	https://foodlicensing.fssai.gov.in/index.aspx
6.	FICS (Food Import Clearance System)	https://ics.fssai.gov.in/AOLogin.aspx?ReqID=99887766
7.	INFoLNET (Indian Food Laboratory Network)	https://infolnet.fssai.gov.in/#
8.	Food Safety Connect Android	App https://play.google.com/store/apps/details?id=com.fssai.fssai&hl=en
9.	Food Safety Connect – Online portal	https://foodlicensing.fssai.gov.in/cmsweb/
10.	Water Portal	https://safewater.fssai.gov.in/CleanWater/home
11.	Food Safety Training and Certification (FoSTaC)	https://fostac.fssai.gov.in/
12.	Food Safety on Wheels (Mobile Labs)	http://www.fssai.gov.in/home/food-testing/Food-Safety-on-Wheels.html
13.	National Milk Quality Survey	https://fssai.gov.in/MilkSurvey/
14.	Food Safety Display Boards	http://www.fssai.gov.in/home/safe-food-practices/food-safety-display-boards.html
15.	Food Fortification	http://ffrc.fssai.gov.in/ffrc/home
16.	SNF Portal(Safe & Nutritious Food)	http://snfportal.in/
17.	FSSAI Books (Pink book, DART, Yellow book)	http://www.fssai.gov.in/home/capacity-building/FSSAI-Books.html
18.	Food Smart Consumer website	http://foodsmart.fssai.gov.in/
19.	FSKAN (Food Safety Knowledge Assimilation Network Portal)	https://fssai.gov.in/fskan
20.	FSSAI Facebook page	https://www.facebook.com/fssai
21.	FSSAI Twitter	https://twitter.com/fssaiindia
22.	FSSAI Youtube	https://www.youtube.com/user/FoodsafetyinIndia

General Instructions for Food Safety Officers

1. This manual has been prepared with a view to help Food Safety Officers in discharge of their duties efficiently. This manual serves as a quick reference book and covers subjects like the Food Safety and Standards Act, 2006, Rules, Regulations, inspections, surveillance, regulatory authorities, functions and duties, common adulterants etc which are expected to be in good knowledge of Food Safety Officers. FSOs are advised to study the documents covered in this manual for thorough knowledge. Most of the documents including the Food Safety and Standards Act, Rules and Regulations discussed in the Manual are available on the website of FSSAI (<http://www.fssai.gov.in>). A list of important web links is given in this manual for ready reference.
2. The FSO should stay up to date with all the regulations, amendments, advisories etc. that are issued and notified under the FSS Act. FSSAI, from time to time, issues instructions, guidelines and clarifications and takes initiatives and policy interventions which are placed on the FSSAI website for information. FSO may regularly visit FSSAI website to keep themselves updated with latest developments. FSSAI also conducts induction, refresher and focused training for regulatory officers.
3. The Food Safety and Standards Act, 2006 focuses on self-compliance by Food Business Operators rather than a pure regulatory regime. Food Safety Officer, being the field level officer in direct line of contact with FBOs, should play the important role of facilitator in helping the food business operators comply with food regulatory provisions.
4. FSOs should at all times maintain absolute integrity, devotion to duty and do nothing which is unbecoming of a public servant. They should, in the performance of official duties, or in the exercise of powers conferred on them, act in their best judgement as per guidelines and provisions of the Act, Rules and Regulations.
5. The whole process of inspection and sampling should be transparent and Impartial. The food safety officers should act in an impartial, transparent and objective manner during the entire process of Inspection and Sampling.
6. They should also take immediate action on complaints received from consumers duly informing and getting directions from their senior officer.
7. A feedback form is given in the Manual. FSOs are requested to give their invaluable suggestions in the feedback form to further improve and enrich this manual.